

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No.429**

**IA/5236/ND/2022, IA/1103/ND/2022, CA/194/ND/2020, New  
IA/1387/ND/2023 IN IB/1144/ND/2019**

**IN THE MATTER OF:**

M/s P.S.T Tranding And Components	...	Applicant
Versus		
Ekdant Buildtech Pvt.	...	Respondent

**Order under Section 9 of IBC 2016.**

**Order delivered on 14.03.2023**

**Coram:**

**Mr. ASHOK KUMAR BHARDWAJ,  
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	:	
For Respondent No.4	:	Mr. G. Parthiban, AGM, Mr. Sanjay Bajaj, Adv. with Mr. Urwick Hans, Adv.
For the Liquidator	:	Mr. Chetan Gupta, Adv.

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to 14.04.2023.

**Sd/-  
(Court Officer)**